

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4150

ANSWERED ON:10.04.2003

MOLESTATION AND ASSAULTS ON LADIES TRAVELLING IN KERALA EXPRESS

P. RAJENDRAN

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether the Ministry has received any complaints regarding molestation and other assaults on ladies travelling in Kerala Express by unauthorized passengers entering and forcefully occupying the seats in the reserved compartments; and

(b) is so, the action taken by the Government to avoid recurrence of such incidents?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BANDARU DATTATRAYA )

(a) Yes, Sir. On 2.11.2002 a complaint of molestation by GRP/Haryana was lodged by a lady passenger of 2625 Kerala Express with Delhi Railway Police/New Delhi.

(b) Though the responsibility to curb crime on Railway lies with the State Governments, the Railway has taken the following steps to supplement the efforts of the State Governments:

1. Anti-social elements are being removed from Railway premises and trains by RPF.
2. Proper watch is being kept by Coach Attendants/TTEs on the passengers entering/detraining from the coaches and the coaches are properly locked during their run especially in night hours.
3. FIR forms are made available with the Trains Guards/Station Masters/RPF to facilitate the travelling public to lodge their reports immediately.
4. Sharing of Special Intelligence and Crime Intelligence between RPF and GRP is being done at all levels.
5. Announcements through public address system and CCTV are made at important Railway Stations to alert the travelling passengers regarding penal punishment for molestation and eve-teasing etc.
6. GRP and Local Police are being conducted to analyse the crime position on Railways with a view to take suitable preventive measures.
7. Special Intelligence and Crime Intelligence are shared between RPF and the GRP at all levels.